

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:97
ANSWERED ON:02.07.2009
CLOSURE OF TEXTILE MILLS
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Will the Minister of TEXTILES be pleased to state:

- (a) the number of workers rendered jobless due to closure of textile mills during the last three years;
- (b) the measures taken to rehabilitate them;
- (c) the number of workers given financial assistance so far;
- (d) the number of workers who have been denied financial assistance along with the reasons therefor; and
- (e) the corrective measures taken to ensure that such assistance reach to every worker rendered jobless?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

(a): As per records, during the period May 2004 to April 2009, 74 cotton/man made fibre textile mills (Non SSI) were closed down. These mills had 23187 workers on their role.

(b): Government of India under Textile Workers Rehabilitation Fund Scheme (TWRFS) provides interim relief to the textile workers rendered unemployed as a consequence of permanent closure of any particular portion or entire textile unit. Assistance under the Scheme is payable to eligible workers only for the purpose of enabling them to settle in another employment. Any worker is eligible provided he/she is engaged in a closed textile unit on the date of its closure continuously for five years or more and earning a wage equivalent of Rs. 2500 per month or less for the mills closed between 6.6.1985 to 1.4.1993 and Rs. 3500 or less thereafter. They should be contributing to the Provident Fund maintained by the Regional Provident Fund Commissioner of the State concerned.

(c) & (d): Since inception of the Scheme, a total of 1,02,711 workers out of 1,32,130 workers on rolls have been given financial assistance till 31.5.2009 as per the funds available under the Scheme.

(e): Constant efforts were/are made by the Government to provide relief to displaced workers of closed textile mills at an early date by organizing various Grievances Redressal Meetings, which were/are presided over by the Textile Minister/ Textile Commissioner/ Joint Textile Commissioner etc. Such meetings had/have the representatives from various State /Central Government Departments/Organisations/Labour Associations and from workers.